

**SHRIMATI INDIRA GANDHI :** From our enquiries we have heard that it is not actionable as far as present law stands probably because of the wording and so on. That is why we are going into this matter in all its aspects and we want to bring in the changes so that action can be taken. So far as posters and other things are concerned, if any one is found putting up such posters, we can deal with . . .

(Interruptions)

**SHRI S. D. MISRA :** Did you not find anybody so far?

**SHRIMATI INDIRA GANDHI :** I do not think. . .

**DR. BHAI MAHAVIR :** They are sticking such posters because they say it is not illegal to paste posters.

**SHRIMATI INDIRA GANDHI :** Under the present law, I am told, that is so. The Minister has said that he is not a lawyer.

**SHRI M. M. DHARIA :** Sir, if it is the desire of the Government, the Government, can immediately come with an ordinance if it is in the interests of the country to curb the Naxalites, and the whole country will stand by the Government. The excuses being stated by the Home Minister are not at all convincing. The Government should come forward before the country with all the necessary measures and the whole country will stand by them.

**MR. CHAIRMAN :** Has the question of a shipload of arms at Calcutta port come to the notice of the Government?

**DR. BHAI MAHAVIR :** Sir, I have to make a small submission. So far as these reports are. . .

**SHRI A. P. CHATTERJEE :** How long can an hon. Member speak on a particular question? After all, we are also here wanting to ask question . . . (Interruptions). I want to know when the R.S.S., which is a communal organisation, is going to be banned. . .

(Interruptions)

(Several hon. Members rose)

**SHRI BHUPESH GUPTA :** If you are going to do anything in the name of Naxalites and leftist adventurism,

we are not going to tolerate that. . .

(Interruptions)

**SHRI M. S. GURUPADASWAMY :** Sir, may I make an important submission?

**MR. CHAIRMAN :** On what?

**SHRI M. S. GURUPADASWAMY :** On the answers given.

**MR. CHAIRMAN :** How can you? The Question Hour is over.

### WRITTEN ANSWERS TO QUESTIONS

#### BAN ON COMMUNAL AND ANTI-NATIONAL PARTIES

\*31. **SHRI M. K. MOHTA :** Will the **PRIME MINISTER** be pleased to state

(a) whether Government have taken any decision recently to ban (i) communal political parties; (ii) political parties not owing allegiance to the Constitution; (iii) bodies working against the interests of national integration; and

(b) if so, the details thereof?

**THE PRIME MINISTER AND MINISTER OF HOME AFFAIRS (SHRIMATI INDIRA GANDHI) :** (a) and (b). The question of suitably enlarging the scope of the Unlawful Activities (Prevention) Act, 1967 is under consideration in all its aspects.

#### NEWSMEN AT THE PRESS CONFERENCE OF THE MINISTER

\*33. **SHRI PRANAB KUMAR MUKHERJEE :** Will the Minister of **TOURISM AND CIVIL AVIATION** be pleased to state :

(a) whether he had addressed a Press Conference in New Delhi during the month of May, 1970; and

(b) if so, which newspapers and accredited pressmen representing news agencies and national dailies were invited and had attended this Press Conference?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b) The Minister had an informal meeting with the press on the 28th May 1970 on the eve of his departure on an official visit to West Germany, Yugoslavia and Iran. A statement showing the names of the newspapers and agencies whose representatives attended the meeting is laid on the Table of the House.

#### STATEMENT

1. PTI
2. UNI
3. Hindustan Samachar
4. Samachar Bharati
5. Hindi Hindustan
6. Nav Bharat Times
7. A. B. Patrika
8. Hindustan Standard
9. Free Press Journal
10. Hindu
11. AIR
12. Tribune
13. Hindustan Times
14. Indian Express
15. Patriot
16. Statesman
17. Times of India
18. National Herald
19. Economic Times
20. Financial Express

\*34. [Transferred to the 6th August, 1970.]

#### CALICUT AIRPORT

- \*35. SHRI K. CHANDRASEKHARAN :  
 SHRI S. KUMARAN :  
 SHRI BALACHANDRA MENON :  
 DR. K. MATHEW KURIAN :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the time by when the proposed airport at Calicut in Kerala would be commissioned into service; and

(b) the estimated cost of the proposed airport and the preliminary work that has been done?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b) The project has been approved in principle and, Rs. 9,07,925 have already been sanctioned for acquisition of land. The State Government has initiated proceedings for this purpose. Thereafter, other works will be taken in hand to the extent resources can be made available within the Fourth Plan ceiling. It is not possible, at this stage, to give the date on which the air port will be commissioned.

#### STEPS TO COUNTER COMMUNALISM

\*36. SHRI M. V. BHADRAM : Will the PRIME MINISTER be pleased to state :

(a) whether she had in recent Communication to the Chief Ministers, called upon them on to take stringent action to curb the forces of communalism; and

(b) if so, whether the State Governments have taken any action in this respect?

#### THE PRIME MINISTER AND MINISTER OF HOME AFFAIRS (SHRIMATI INDIRA GANDHI) :

(a) On May 27, 1970 the Prime Minister wrote to all Chief Ministers to acquaint them with the outcome of her discussions regarding the communal problem with some of the Chief Ministers in Delhi on May 23. In that letter she impressed upon them the urgent need for utmost vigilance and strong action on the part of the administration to curb the forces that encourage communalism.

(b) The replies received from the State Governments so far indicate that action is being taken in the light of the outcome of the discussions with the Chief Ministers.

#### LANDING OF JUMBO JET AT DUM DUM

\*37. SHRI KALYAN ROY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government's attention has been drawn to the news-item published in the Basumati (Calcutta Daily) of 27th April, 1970, under the caption "Jumbo Jet of Air India";